

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

**DATE: 2<sup>nd</sup> February, 2016  
Time: 10:30 AM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR  
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 45/2016	Renu Abrol Vs. Union of India & Ors.	Mr. Anurag Abhishek, Adv. for Applicant
2.	Original Application No. 52/2016	Sushil Raaja Vs. Secretary, MORTH & Ors.	Mr. Sushil Raaja, Adv. for Applicant
<b>AFTER NOTICE</b>			
3.	Original Application No. 04/2016 (M.A. No. 06/2016 & <b>M.A. No. 96/2016</b> )	P. Narendhar Reddy Vs. State of Telangana & Ors.	Mr. Sravan Kumar K, Adv. for Applicant  Mr. P. Venkat Reddy, Adv. for R-2 Mr. Maheen Pradhan, Adv. for R-4 Mr. Om Prakash, Adv. for R-5 Mr. Bhagat Singh, Adv. for R-7
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 443/2015 (M.A. No. 1310/2015 & M.A. No. 1312/2015)	Smt. Ganeshi Devi & Ors. Vs. Govt. of NCT of Delhi & Ors.	Mr. Sachin Jain, Adv. for Applicant  Mr. D. Rajeshwar Rao, Adv. for R-1 to 4 Mr. Biraja Mahapatra, Adv. for DPCC Mr. U. K. Singhal, Adv. for R-5 Mr. Vivek Chib, Adv. for Applicant in M.A. No. 1312/2015
5.	Original Application No. 500/2015	Madhu Sharan & Ors. Vs. NOIDA Authority & Ors.	Mr. Somesh Jha & Ms. Aprajita Mukherjee, Advs. for Applicant  Mr. Ravindra Kumar, Adv. for R-1 Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-4 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for UPCCB
<b>FOR HEARING</b>			
6.	Appeal No. 97/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Mr. L. Lahoty & Ms. Leeza Grover, Advs. for Appellant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. A. Kumar Prasad, Adv. for R-3 to 5 Ms. Puja Kalra, Adv. for R-6 Ms. Dhruv Tamta & Mr. Rajiv Bansal, Advs. for R-7 Mr. Narender Pal Singh, Adv. for DPCC Mr. Rajiv Bansal & Mr. Dhruv Tamta, Advs. for DDA Mr. Manoj K. Das, Adv. for R-8 Mr. Rajkumar, Adv. with Mr. Bhupinder Kumar, LA for CPCB

7.	Original Application No. 04/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Mr. M.L. Lahoty, Sr. Adv. along with Ms. Leeza Grover. Adv. for Applicant  Mr. Sanjay Dewan, Adv. for R – 3 & 4 Mr. Manoj K. Das, Adv. for R – 5 Mr. Prashant Sivarajan, Adv. for R – 6 Mr. A.K. Prasad, Adv. for R - 7 Mr. Narender Pal Singh, Adv. for R – 8 Mr. Rajiv Bansal & Mr. Dhruv Tamta, Adv. for DDA Mr. Rajkumar, Adv. with Mr. Bhupinder Kumar, LA for CPCB Mr. Maheen Pradhan, Adv. for MoEF
8.	Original Application No. 277/2015	Green Earth Vs. Deputy Commissioner & Ors.	Mr. M. C. Mehta & Ms. Katyayni Chaubey, Adv. for Applicant  Mr. Sandeep Madan, Adv. for R-1 & 2 Mr. Anil Grover, AAG, Haryana & Mr. Rahul Khurana, Adv. for R-3 & 4
9.	Original Application No. 311/2015	Devendra Singh Bholey Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Adv. for Applicant  Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for UPPCB Mr. Rajkumar, Adv. with Mr. Bhupinder Kumar, LA for CPCB Ms. Savitri Pandey, Adv. for R-2, 5 & 6 Mr. Rakesh Taneja, Adv. for R-7 & 8 Mr. Nikhil Nayyar, Adv. for R-9
10.	M.A. No. 810/2015 & M.A. No. 89/2016 in Original Application No. 519/2014	Abhishek Garg Vs. Secretary MDA (Meerut)	Mr. Abhishek Garg, Applicant in person  Ms. Savitri Pandey, Adv. for R-1 Mr. Harshit Kumar, Adv. for R-2 Mr. Mukesh Verma, Adv. for R-3 Mr. Rachit Mittal, Adv. Mr. Sharad Chauhan, Adv.

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